

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1356/(MAH)/2017
CA No.

CORAM:



Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.10.2017

NAME OF THE PARTIES: Gujarat Urja Vikas Nigam Limited
V/s.
Nitesh Co-generation Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Preetap M. Nimbalkar	Adv for Petitioner	
	Pushkar Bavare	Adv for Respondent	

ORDER

C.P. No. 1356/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. Inadvertently the matter is listed in Today's Board otherwise as per the last Order it was to be posted for 4th October, 2017.
3. However, the Learned Representatives are seeking adjournment.
4. By consent the matter is adjourned to 09.10.2017.
5. The Registry is directed to place the matter on Cause List on
09.10.2017.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
03.10.2017

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Sd/-

M.K. Shrawat
Member (Judicial)

(Proposed)